

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
EXCISE APPEAL BRANCH

Appeal No. E/4968/2004 - EX[DB]

Date 28/08/2009

Assistant Registrar
C.E.S.T.A.T, New Delhi

To :
M/S AMBAJI METAL INDS.

B-19, M.I.D.C. MIRJOLE, BATNAGIRI
415639

M/S AMBAJI METAL INDS.

C.C.E. PUNE

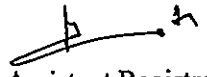
Appellant

Vs

Respondent

EX[DB] dated 25-8-09

I am directed to transmit herewith a certified copy of Final order No. 554/2009-
passed by the Tribunal under Section 35-C(1) of Central Excises Act, 1944


Assistant Registrar
(Excise Appeal Branch)

Copy to :

1. Respondent

C.C.E. PUNE

ICE HOUSE, 41/A, SASOON ROAD, OPP. WADIA COLLAGE, PUNE-II

2. Adv. / Consult

SH. L. H. SHANKAR,
46, BANK ENCLAVE,
DELHI-92

3 C.D.R

4 J.C.D.R.

5 Bar association, CESTAT, New Delhi

6 Director Publications, Customs, Excise. I.P. Estate, New Delhi

7 M/s Centax Publications Pvt Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New Delhi - 3

8 Commercial Laws of India Pvt Ltd. Post Bag No. 1033, No.2(Old No. 36), Vaithyaram Street, T. Nagar, Chennai -17

9 Raghuraman's 44-B, Regal Flat, Shipra Suncity, Indirapuram - 201010, Ghaziabad, DT, U.P.

10 M/s Manupatra Information Solutions Pvt Ltd. Excise & Customs Cases B-37, Sector - 1, Noida - 201301, Gautam Budh Nagar, (UP)

11 M/s. Deeparchie Publications, M-93, Marg. 46, Saket, New Delhi 110017

12 Taxindiaonline.com Pvt.Ltd, B-XI/8183, Vasant Kunj, New Delhi - 110070

13 Taxmann Allied Service Pvt Ltd., 21/35, West Punjabi Bagh, New Delhi - 110026

14 Easy Service Tax Online Dot Com Pvt.Ltd. 407A, Iscon Mall, Above Star India Bazar, Satellite Road, Ahmedabad-15

15 LAWCRUX Advisors Pvt Ltd, LAW House, 1-8, Sector - 10, Faridabad 121003 (Haryana)

16 Office Copy

17 Guard file


Assistant Registrar
(Excise Appeal Branch)

IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL,
NEW DELHI, PRINCIPAL BENCH NEW DELHI

Excise Appeal No.4968 of 2004 -Excise Branch

[Arising out of Order-in-Original No.11/CEX/2004 dated 30.06.2004
passed by the Commissioner of Central Excise, Pune]

Date of Hearing/ Decision:25.08.2009

For approval and signature:

Hon'ble Dr. Chittaranjan Satapathy, Technical Member

Hon'ble Mr. P.K. Das, Member (Judicial)

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- | | | | |
|----|---|---|-----|
| 1. | Whether Press Reporters may be allowed to see
CESTAT (Procedure) Rules, 1982. | | YS |
| 2. | Whether it should be released under Rule 27 of the
CESTAT (Procedure) Rules, 1982 for publication
in any authoritative report or not? | : | YS |
| 3. | Whether Their Lordships wish to see the fair copy
of the Order? | : | sen |
| 4. | Whether Order is to be circulated to the Departmental
authorities? | : | YS |
-

M/s. Ambaji Metal Industries

...Appellant
(Rep. by None.)

Vs.

CCE,Pune

....Respondent
(Rep. by Shri R.K. Verma, DR)

CORAM: Hon'ble Dr. Chittaranjan Satapathy, Technical Member
Hon'ble Mr. P.K. Das, Member Judicial

FINAL Order No. 554 / 09-EX / Dated:25.08.2009

Per Dr. Chittaranjan Satapathy:

Shri R.K. Verma, ld. DR is appearing for the
respondent/Department.

2. In the present case, none appears on behalf of the appellant despite notice. There is also no adjournment request. As such, it appears that the appellant is not interested ⁱⁿ pursuing the appeal. Consequently, the appeal is dismissed on the ground of non-prosecution.

Order dictated & pronounced in open court on 25.08.2009.

(Dr. Chittaranjan Satapathy)
Member (Technical)

(P.K. Das)
Member (Judicial)

Ckp.